

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/255/ (IB)/2017
NAME OF THE PETITIONER(S) : T. RAVICHANDRAN
NAME OF THE RESPONDENT(S) : VENTURA ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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G. Jayaraman
T.V. LAKSHMANAN

Counsel to Petitioner

Counsel for Respondent

ORDER

Counsel for the Petitioner present. Counsel for the Respondent submitted that, even if the Respondent is set as *ex-parte*, he is willing to participate in further proceedings. The matter is posted for arguments. Put up on 11.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk